

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SMT. M. A. BARALIYA  
COURT 18 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 03.10.2020**

Sr	Case no	Name of Parties	Stage	Remark
01	ABA 2157/19	Pratik Nagendra Mehta And 3 Others Vs State Bhoiwada Police Station	Hearing.	
02	ABA 2281/19	Krishna Dattaram Panchal And 3 Others Vs State Agripada Police Station	Hearing	
03	Exh- Spl case 601/2020	The state of Maharashtra through Ghatkopar Police Station, Mumbai. Vs Akhileshkumar Shivprasad Varma	Order	
04	ABA 137/2020	Mr. Jitesh Uttamchand Jain Vs Nagpada Police Station	Hearing.	
05	ABA 1983/2019	Varun Mukesh Sahetia Vs State Sion Police Station	Hearing.	
06	ABA 1803/19	Hakim Shaikh Kadar Qureshi Vs State of Agripada Police Station	Hearing	
7	ABA 424/20	Prakash Manik Pawar Vs State Bhoiwada Police Station	Hearing.	

**CITY CIVIL AND SESSION COURT MUMBAI  
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Criminal Cause List Dated 05-10-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	ABA 976/2020	Ashish Ashok Agarwal Vs The State of Maharashtra Worli P.stn.	Hearing.	
02	ABA 977/2020	Naval Ashok Agarwal Vs The State of Maharashtra Worli P.stn.	Hearing.	
03	ABA 978/2020	Anita Ashok Agarwal Vs The State of Maharashtra Worli P.stn.	Hearing.	
04	ABA 1121/2020	Manohar Sahdev Shinde Vs The State of Maharashtra through V. P. Road, Mumbai	Hearing.	
05	ABA 304/2020	Javed Farooque Khan And 3 Others Vs State Byculla Police Station	Hearing.	
06	ABA 600/2020	STATE GOVERNMENT- Wadala T T Police Station Vs Ajay Ravi Devendra	Hearing.	
07	ABA 2202/19	Bhavesh Sheth Vs D.B. Marg Police Station	Hearing.	

**CITY CIVIL AND SESSION COURT MUMBAI  
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Criminal Cause List Dated 06-10-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	ABA 849/2020	Danish Naseem Qureshi Vs Nagpada Police Station	Order	
02	ABA 2038/19	Raj Kailash Ghadge And Anr. Vs State Antop Hill P.stn	Hearing	
03	ABA 2116/19	Shadab Bashir Ahmed Khan and othrs Vs Agripada Police Station	Hearing.	
04	ABA 667/20	Abdul Hannan Ehsan Ahmad Shaikh And 2 OthersVs State R A K Marg Police Station	Hearing	
05	ABA 364/20	Mateen Zubair Ahmed Thakur Vs State R A K Marg Police Station	Hearing	
06	ABA 564/20	Kailash Gangaram Hosmani Vs The State Nagpada P.stn.	Say	

**CITY CIVIL AND SESSION COURT MUMBAI  
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Criminal Cause List Dated 07-10-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	ABA 2123/19	Uzair Ahmed Khan Vs Nagpada Police Station	Hearing.	
02	ABA 2164/19	Mohd. Mustafa Raza Abdul Hameed Shaikh And 4 Others Vs State Agripada Police Station	Hearing.	
03	ABA 2216/19	Kirti Doshi and othrs Vs Malabar Hill Police Station	Hearing.	
04	ABA 686/20	Nisar Ahmed Kadarji And 3 Vs State Wadala Police Station	Hearing.	
05	ABA 792/20	Mohammed Azam Shaikh Vs The State of Maharashtra	Hearing.	
06	ABA 161/20	Amit Suresh Singh Vs State V P Marg Police Station	Hearing.	
07	ABA 1076/20	Azhar Islam Siddique Vs The State of Maharashtra Through Pydhonie Police Station	Hearing.	
08	POCSO Spl case 540/17	The State Tardeo Police Station Vs Ejaj Harun Rashid Patvegar	Accd Stm.	

**CITY CIVIL AND SESSION COURT MUMBAI  
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COURT 18 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 09-10-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	ABA 841/2020	Nikhil Manoj Thakkar Vs The State of Maharashtra Through Tardeo Police Station	Hearing	
02	ABA 914/2020	Mrs. Zoyaa@Naida Harun Khokar Vs The State of Maharashtra V.P.Marg P.stn.	Hearing	
03	ABA 1466/19	Hemaant Ramesh Samtani And Anr. Vs State Malbar Hill Police Station	Hearing	
03	ABA 1908/19	Ravi Ramesh Samtani Vs State of Malabar Hill Police Station	Hearing	
04	Cri. Appeal 633/14	Mr Ashish Ghosh @ MA 214314 @ BA 177414-- Appellant Vs The State of Maharashtra and L and T Finance Ltd-- Respondents	Judgment	

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